

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:220

ANSWERED ON:05.08.2013

POLICY ON DOMESTIC WORKERS

Bais Shri Ramesh;Bundela Shri Jeetendra Singh;Manjhi Shri Hari

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of registered/unregistered women domestic workers in the country;
- (b) whether the Government proposes to formulate a national policy on domestic workers;
- (c) if so, the details thereof along with the time by which the said policy is likely to be formulated;
- (d) if not, the reasons therefor; and
- (e) the various measures taken by the Government to ensure the rights of such domestic workers and to check their exploitation?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): As per National Sample Survey (NSS) 2004-05, there are around 47.50 lakh domestic workers in the country of which 30 lakh are women working in urban areas.
- (b) to (c): Yes, Madam. The Government has already formulated a policy on domestic workers.
- (d): Does not arise.
- (e): The Central Government has enacted the Unorganised Workers Social Security Act, 2008 for social security of the unorganized workers which include domestic workers. Various labour laws, like the Minimum Wages Act, 1948, the Employees Compensation Act, 1923, the Equal Remuneration Act, 1976 and Inter-State Migrant Workmen (RECS) Act, 1976 are also applicable to these domestic workers.